

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A. No. 107/2018**

New Delhi this the 8<sup>th</sup> day of February, 2018

**Hon'ble Shri Raj Vir Sharma : Member (J)**

Chander Singh @ Chandan Singh,  
(Ex-Field Worker)  
S/o. Shri Maha Singh,  
R/o. H. No. 50, Village Mohammadpur,  
P.O. Alipur, Delhi – 110 036. ...Applicant

(By Advocate : Mr. J. S. Mann)

Versus

1. The Commissioner (North DMC),  
Dr. Shyama Prasad Mukherjee,  
Civic Centre, Jawahar Lal Nehru Marg,  
New Delhi-110 002.
2. Deputy Chief Accountant (North DMC),  
Civil Line Zone, 16, Rajpur Road, Delhi – 54.
3. Deputy Chief Accountant (PF), (North DMC),  
Dr. Shyama Prasad Mukherjee Civic Centre,  
Third Floor, Jawahar Lal Nehru Marg,  
New Delhi – 110 002. ...Respondents

**O R D E R (ORAL)**

**Mr. Raj Vir Sharma : Member (J)**

After arguing for some time, counsel for the applicant submitted that he wants to withdraw this O.A with liberty to file a fresh and better drafted O.A.

2. Hence, the O.A is dismissed as withdrawn with the aforesaid liberty as prayed for.

(Raj Vir Sharma)  
Member (J)

/Mbt/